

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 10460 of 2022-DB

(Arising out of OIA-VAD-EXCUS-001-APP-128-2022-23 Dated- 07/07/2022 passed
Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

NORTHWAY SPACES LTD

Earlier Known As Mayfair Spaces Ltd
5/12 Essen House Gorwavadodara
Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-VADODARA-I

1st Floor...Central Excise Building,
Race Course Circle, Vadodara,
Gujarat-390007

.....Respondent

APPEARANCE:

Shri. Druvank Parikh., Chartered Accountant for the Appellant
Shri. G. Kirupanandan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAJU, MEMBER (TECHNICAL)
HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)**

DATE OF HEARING: 06.03.2023
DATE OF DECISION:06.03.2023

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 10756 of 2021.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**